by when Government propose to take a decision in this i ;gard?

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THE MINIST1 R OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA < IHARAN SHUKLA): (a) to (c) Recoi in ndation No. 16 (a) made by the A ininistrative Reforms Commission in i -Report on Personnel Administration c 'aliug with the subject is still under he consideration of Government.

(d) The decisk i will be taken by Government as early is possible.

BOYCOTT OF EXIMINATIONS BY LAW Si JDfcNTS

704. SHRI G VNESHI LAL CHAU-DHARY: Will t ie Minister of EDUCA TION AND Y)UTH SERVICES be pleased to state:

- (a) whether it s a fact that the law students of the L niversity of Delhi boycotted examinatio is this year;
- (b) if so, what; re the reasons therefor; and
- (c) what steps iovernment have taken to avoid such inci lents in future?

THE MINIST '.R OF EDUCATION AND YOUTH SI RVICES (PROF. V.K. R.V. RAO): (a) .ome students taking the examination on April 29, 1970 in Law of Taxation created disturbances and prevented some oth r students who were continuing to tal e the examination from doing so.

- (b) The stude ts complained that the questions set for the examination were outside the presci bed syllabus.
- (c) The compl; int of the students has been looked into ly the Acting Dean of the Faculty of La • who has given the opinion that the questions were not outside the syllabus. It is for the University authorities to tak action in such matters.

AIR SERVICE BE: WEEN KOLHAPUR AND BOM AY

705. SHRI G. R. PATIL: Will the Minister of TOJRISM AND CIVIL AVIATION be pleased to state :

(a) whether th< re is any proposal under Government's coi ;ideration for operating an air service bett een Kolhapur and Bom-bav through a 1 rivate airlines company; and

(b) if so, the time by when this service is likely to be introduced?

to Questions

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KA-RAN SINGH): (a) and (b) Proposals from various private airline operators have been received for operating non-scheduled air services between Kolhapur and Bombay but the service is not likely to be introduced in the near future as the aerodrome at Kolhapur is at present not quite suitable for Dakota operations.

POLITICAL SUFFERERS WORKING **TEACHERS**

706. SHRI GURUMUKH MUSAFIR : Will the Miniser of EDU ND YOUTH SERVICES-AND CATION be pleased to refer to the answer to Un stayed Question N0.865 given in the Rajya Sabha on the 6th August, 1969 and state.

- (a) whether it is a fact that the political sufferers, who are working as ^acheTM under the Directorate of Education, Demi, had applied for promotion seeking specia preference on the count of their political sufferings and had attached copies of the relevant circulars of the Government ot India in this regard; and
- (b) whether it is a fact that no rep'ies have so far been received by these teachers and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b) The requisite information is being collected from the Delhi Administration and will be laid on the Table of the Sabha as soon as possible.

COLLIERY WORKERS KILLED IN CLASH IN RANIGANJ

707. CHAUDHARY A. MOHAM-: SHRI B. K. MAD MAHANTI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of colliery workers killed as a result of inter/intra-union clashes in the Raniganj coalfield during the year ended 31st March. 1970:
- •(b) the number of armed raids by otuside workers on colliery establishments;